

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Dated : 10<sup>th</sup> May, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 184 of 2011**

**Delhi Transco Limited** **...Appellant (s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors.** **...Respondent(s)**

**Counsel for the Petitioner(s) :** **Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan**  
**Counsel for the Respondent(s)** **Mr. R.K. Mehta, Mr. David**  
**Mr. Antaryami Upadhyay for R.1**  
**Mr. Amit Kapur,**  
**Ms. Sugandha Somani for R.2 & 3**

**ORDER**

Post the matter for further hearing on **10.07.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/mk**